

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No222  
CP(IB)/142(AHM)2021

**Order under Section 95 IBC**

**IN THE MATTER OF:**

Union Bank of india  
V/s  
Navin Kumar Tayal  
(Corporate Guarantor)

.....Applicant

.....Respondent

**Order delivered on ..07/04/2022**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Due to paucity of time as the Hon'ble Member (J) as well as Hon'ble Member (T) is holding another Bench in post lunch session.

Re-Notify on 04.05.2022.

-sd-

**SATYENDER KUMAR TYAGI**  
**(COURT OFFICER)**